

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s).7496/2018

(Arising out of impugned final judgment and order dated 31-05-2018 in AN No. 11439/2018 passed by the High Court Of Judicature At Allahabad)

VINOD GUPTA & ORS.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(FOR ADMISSION and I.R.)

Date : 17-09-2018 This petition was called on for hearing today.
CORAM :

HON'BLE MR. JUSTICE S.A. BOBDE

HON'BLE MR. JUSTICE L. NAGESWARA RAO

For Petitioner(s) Mr. Arunabh Chowdhury, Adv.
 Mr. Anupam Lal Das, AOR
 Mr. Karma Dorjee, Adv.
 Mr. Abhishek Roy, Adv.
 Mr. Vaibhav Tomar, Adv.
 Ms. Shruti Choudhry, Adv.
 Mr. Anirudh Singh, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

On the petitioners' undertaking that they will appear on 24.9.2018 before the court of learned Chief Judicial Magistrate, Ballia, there shall be stay of non-bailable warrants issued against them.

(SANJAY KUMAR-II)
COURT MASTER (SH)

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR